

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 09<sup>th</sup> September, 2016**

No. 213/ A : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No	Name of the Officers with designation and present place of posting
1	2
2.	Sri Abhay Kumar Sinha, District & Additional Sessions Judge-cum-Spl. Judge, ACB, Dhanbad
2.	Sri Yogeshwar Mani, Additional Judicial Commissioner-cum-Spl. Judge, CBI ( AHD Scam), Ranchi
3.	Sri Brajesh Kumar Gautam, Additional Judicial Commissioner-cum-Spl. Judge, CBI ( AHD Scam), Ranchi
4.	Sri Deepak Nath Tiwari, Secretary to Hon'ble the Chief Justice-cum-Joint Registrar (Judicial), High Court of Jharkhand, Ranchi

By order of the Court

Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 4769 /Apptt.

Dated Ranchi, the 09<sup>th</sup> September, 2016.

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Central Project Co-ordinator , e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 4770 /Apptt.

Dated Ranchi, the 09<sup>th</sup> September, 2016.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges of the State of Jharkhand and the Officer concerned for information and needful.

Registrar General